

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|---------------------------|--------------------------------|---------------------------|------------------------------------------|-------------------------------------|-----------------------------|------------------------|-------------------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| Annexure-2                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
| Name of the Corporate Debtor: Thirani Industries Limited                                                                                                                                                                                                                                                                                                                                                                                                                                 |                  |                           |                                |                           | Date of commencement of CIRP: 01.06.2026 |                                     |                             |                        | List of creditors as on: 17.07.2026 |                            |                                                |                              |                                    |                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
| Unsecured financial creditors belonging to any class of creditors                                                                                                                                                                                                                                                                                                                                                                                                                        |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Name of creditor | Details of claim received |                                | Details of claim admitted |                                          |                                     |                             |                        |                                     | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                  | Date of receipt of claim  | Amount claimed [Amount in Rs.] | Amount of claim admitted  | Nature of claim                          | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC            |                            |                                                |                              |                                    |                 |
| NIL                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | TOTAL            |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |
| <div>Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc.</div> <div><div>Date: 19.07.2026<br/>Place: New Delhi</div><div>RESHMA MITTAL<br/>INTERIM RESOLUTION PROFESSIONAL<br/>THIRANI INDUSTRIES LIMITED<br/>REGN. NO. IBBI/IPA-001/IP-00297/2017-18/10541<br/>email: thirani.cirp@gmail.com<br/>Correspondence Address: R-4/39, Raj Nagar,<br/>Ghaziabad, Uttar Pradesh-201002</div></div> |                  |                           |                                |                           |                                          |                                     |                             |                        |                                     |                            |                                                |                              |                                    |                 |